

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: DISTRICT AND SESSIONS JUDGES – Permission to Sri S.Sasidhar Reddy, Director, Telangana State Judicial Academy, Secunderabad to go to Nagpur on 21.01.2020 on official visit – **Relief Arrangements - ORDERS - ISSUED.**

- Read:**
1. Letter in ROC.No.45/2019/TSJA-Secunderabad, dated 17.01.2020 from Sri S.Sasidhar Reddy, Director, Telangana State Judicial Academy.
 2. High Court's Proceedings order ROC.No.1553/SO/2019, dated 20.01.2020.

ORDER ROC.No.257/2020-B.SPL., DATED: 21.01.2020

The High Court is pleased to pass the following Orders:

Sri S.Sasidhar Reddy, Director, Telangana State Judicial Academy, Secunderabad, who is accorded permission to go to Nagpur on 21.01.2020 for official visit to meet the Hon'ble Sri Justice V.S.Sirpurkar, former Judge of the Supreme Court of India and Chairman of Inquiry Commission, constituted as per the Orders of the Hon'ble Supreme Court of India, dated:12.12.2019 in W.P.(Criminal) No.348/2019 in the High Court's Proceedings 2nd read above, is hereby directed to handover charge of his post to the Additional Director, Telangana State Judicial Academy, Secunderabad and proceed to Nagpur.

The Additional Director, Telangana State Judicial Academy, Secunderabad will be in full additional charge of the post of Director, Telangana State Judicial Academy, Secunderabad, during the period of absence of Sri S.Sasidhar Reddy.

On return from Nagpur, Sri S.Sasidhar Reddy will take charge of his post from the Additional Director, Telangana State Judicial Academy, Secunderabad.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving.
 2. **The officer is entitled only for actual journey time.**


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**
21/01/2020

To:

1. The officer concerned.
2. The Incharge Officer.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Addl.Director, Telangana State Judicial Academy, Secunderabad.
5. The Pay and Accounts Officer, Hyderabad.
6. The Section Officer Special Officer Section, High Court for the State of Telangana, Hyderabad.

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